

CORRECTED AS ON 20.7.2018



**LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SIXTH SESSION 2018**

**LIST OF UNSTARRED QUESTIONS FOR ANSWER
ON 20 JULY, 2018**

Total No. of Questions: 132

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* Transferred to Industries to be replied as Unstarred LAQ No. 91 on 24.7.2018.

** Retrferred to Panchayats to be replied as Unstarred LAQ No. 92 on 25.7.2018.

*** Withdrawn by the Member.

**** Transferred to Finance to be replied as Unstarred LAQ No. 90 on 25.7.2018.

***** Transferred to Non-Conventional Sources of Energy to be replied as Unstarred LAQ No. 93 on 24.7.2018.

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LEGISLATIVE ASSEMBLY OF THE STATE OF GOA
SIXTH SESSION 2018

LIST OF UNSTARRED QUESTIONS FOR ANSWER
20 JULY 2018

SHRI ALEIXO REGINALDO LOURENCO

CASES FILED IN WOMEN POLICE STATION

1. WILL the Minister for Home be pleased to state:
 - (a) the number of cases/ complaints/petitions/FIRs filed/registered in the Women Police Station based in Panaji for the month of January and February, 2017;
 - (b) the names and addresses of the complainants/petitioners and the respondents;
 - (c) furnish the photocopies of all the complaints/FIRs filed/ registered by the petitioners/complainants during the month of January and February, 2017; and
 - (d) furnish the photocopies of the affidavits or replies filed by all the respondents to the petitions/complaints filed during the month of January and February, 2017?

SHRI ALEIXO REGINALDO LOURENCO

DISTRICT LEVEL COMMITTEES UNDER CRZ

2. WILL the Minister for Environment be pleased to state:
 - (a) whether District Level Committees have been constituted under CRZ Notification 2011;
 - (b) if so, furnish copies of notification and other details; if not constituted, the reasons therefore;
 - (c) the duties, functions and responsibilities of District Level Committee;
 - (d) the details of meetings of District Level Committees held till date with copies of minutes of all meetings; and
 - (e) the details of dwelling units of the traditional coastal communities including fisherfolk and tribals that have been regularized or are proposed to be regularized by the District Level Committees ?

SHRI ALEIXO REGINALDO LOURENCO

CONSENT TO OPERATE MPT TRUST

3. WILL the Minister for Environment be pleased to state:
 - (a) the dates on which consent granted to operate Mormugao Port Trust and its concessionaires have expired or are due to expire;

- (b) whether any representations have been received by Goa State Pollution Control Board against renewal of consent to operate and/or demanding modifications of conditions imposed therein; and
- (c) if so, furnish details of all such representations and action taken or proposed to be taken on each of them?

SHRI ALEIXO REGINALDO LOURENCO

VIGILANCE OFFICERS

4. WILL the Minister for Vigilance be pleased to state:

- (a) whether Vigilance Officers have been appointed in various Directorates/Autonomous bodies/PSUs in the last five years;
- (b) if so, the details of such appointments; and
- (c) if not, the steps taken or proposed to be taken to appoint such Vigilance Officers?

SHRI ALEIXO REGINALDO LOURENCO

DEPARTMENTAL INQUIRIES BY VIGILANCE DEPARTMENT

5. WILL the Minister for Vigilance be pleased to state:

- (a) whether any departmental inquiries were initiated by Departments/PSUs on basis of advice of Vigilance Department in the last five years; and
- (b) if so, furnish details of all such cases?

SHRI ALEIXO REGINALDO LOURENCO

DETAILS OF APP LAUNCHED BY TRANSPORT DEPARTMENT

6. WILL the Minister for Transport be pleased to state:

- (a) the details of the APP launched by the Transport Department for addressing complaints/grievances by the public & expenditure incurred on same;
- (b) month-wise details of total number of complaints received by the Department since installation & fate of each complaint;
- (c) status of said APP as on date indicating period since the said APP was inoperative & reasons for the same; and
- (d) the total expenditure incurred towards reinstallation/ restoration of same and copies of notings put up for approving the said expenditure?

SHRI ALEIXO REGINALDO LOURENCO

CADRE STRENGTH OF FOREST DEPARTMENT

7. WILL the Minister for Forests be pleased to state:
- (a) the cadre strength of Forest Department designation-wise, pay-wise and the place of their posting in various parts of Goa;
 - (b) the number of IFS Officers(Indian Forest Service) appointed in the State during the last five years, their qualifications and their specialization;
 - (c) the number of raids conducted in different Talukas against poachers of wild animals with status of each of the raids conducted by the Forest Department and the number of wild animals confiscated;
 - (d) the number of complaints filed in various Forest Range Offices and the action taken against each of the complaint;
 - (e) the Taluka-wise details of the number of Check Posts to check the illegal felling of trees;
 - (f) the number of persons arrested for cutting and transporting trees and also the vehicles taken into custody; and
 - (g) the details such as name of driver, registration number of vehicle and type of vehicle?

SHRI ALEIXO REGINALDO LOURENCO

DENOTIFICATION OF MPT TO CORTALIM NH17A

8. WILL the Minister for Public Works be pleased to state:
- (a) whether there is any proposal to denotify existing Mormugao Port to Cortalim NH17A as a National Highway; if so, the details thereof; and
 - (b) whether the Government is aware that existing NH 17A will be superfluous after completion of four-lane NH17B Mormugao Port to Verna, and hence can be considered for de-notification thereafter?

SHRI ALEIXO REGINALDO LOURENCO

ROAD ACCIDENTSWITHIN JURISDICTION OF MORMUGAO HARBOUR, VASCO AND VERNA POLICE STATIONS

9. WILL the Minister for Home be pleased to state:
- (a) the details of all road accidents within the jurisdiction of Mormugao Harbour, Vasco and Verna Police Station in last three years till date;
 - (b) the details such as names of persons or drivers involved, registration number of vehicles, location of accident

causalities/injuries and details of damage to vehicles and private/public property; and

- (c) whether any accident spots have been identified within the jurisdiction of said three Police Station and whether it was communicated to PWD for remedial action in last three years; if so, the details thereof?

SHRI ALEIXO REGINALDO LOURENCO

SUPPLY OF DRINKING WATER

10. WILL the Minister for Public Works be pleased to state:

- (a) whether the assurance of availability of drinking water 24 by 7 has become a reality;
- (b) if so, the Constituency-wise details of the amount of domestic water supplied on daily basis to each of the villages, each of the Towns, in the State; and
- (c) the details of the infrastructure that has been developed by the Government for providing drinking water 24 into 7 in the last six years village-wise and town-wise?

SHRI ALEIXO REGINALDO LOURENCO

NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH

11. WILL the Minister for Environment be pleased to state:

- (a) whether Government is aware that National Green Tribunal Western Zone Bench in 2016 set aside the environmental clearance given for capital dredging of approach channel and turning circles of Mormugao Port; if so, furnish copy of the judgment,
- (b) the details of action taken or proposed to be taken against Chairman MPT and/or Chief Engineer MPT for illegally carrying out capital dredging and thereby causing irreparable damage to the marine life and ecology and consequential offences against the environment?

SHRI ALEIXO REGINALDO LOURENCO

TECHNICAL STAFF IN GOA HOUSING BOARD

12. WILL the Minister for Housing be pleased to state:

- (a) whether the Goa Housing Board have their own Architects/Engineers/Developers to plan and develop the land in their possession;
- (b) if so, furnish names and their qualification and years of experience in this field;

- (c) whether the Housing Board has any scheme to build bachelors accommodation for single working person so as to live close to the working place; if so, the details thereof; and
- (d) whether there are any ready built up flats for sale; if so, the location, area of the building and the cost of the building?

SHRI ALEIXO REGINALDO LOURENCO

HOUSES CONSTRUCTED BY HOUSING BOARD

13. WILL the Minister for Housing be pleased to state:

- (a) the number of houses in different categories constructed and sold to different people in the State during the last three years with details District wise/Constituency wise/year wise;
- (b) the details such as location and the number of houses/flats/bungalows, the cost of each of the above construction, their carpet area and the names and addresses of prospective buyers;
- (c) whether the buyers are Government servant or private persons or non Goans?

SHRI ALEIXO REGINALDO LOURENCO

DETAILS OF PUBLIC SERVANTS

14. WILL the Minister for Vigilance be pleased to state:

- (a) the year-wise details of the names of the Departments that have submitted “List of public servants of Doubtful Integrity” in last three years with copies thereof;
- (b) the year-wise details of the names of Departments /Public Enterprises that have submitted “ Agreed List of suspect Officer” in last three years with copies thereof;
- (c) the names of Departments /Public Enterprises that have submitted “list of points or places for corruption” in last three years with copies thereof;
- (d) the name of Departments /Public Enterprises that have submitted “list of Unscrupulous contractors, suppliers and firms” in last three years with copies thereof ?

SHRI ALEIXO REGINALDO LOURENCO

DREDGING OF APPROACH CHANNEL OF MORMUGAO PORT

15. WILL the Minister for Environment be pleased to state:

- (a) whether GCZMA has approved and/or recommended proposal for capital dredging of approach channel and turning circles of Mormugao Port at a meeting held in November 2016;

- (b) if so, furnish copies of application received, appended documents, site inspection reports and extract of resolution;
- (c) whether the said case was again taken up consideration by GCMA at a meeting held in January 2018; if so, the reasons for such re-consideration;
- (d) whether it is a fact that National Green Tribunal Western Zone Bench is presently seized with issue of restitution of environmental damage caused by illegal capital dredging of approach channel and turning circle of Mormugao Port and its impact on Kharewaddo beach in an Appeal filed by old Cross Fishing Canoe Owner Co-operative Society;
- (e) whether the GCZMA records or proceedings indicate that it was aware of the pendency of the said NGT case; if so, the details thereof;
- (f) the action taken by the Government or proposes to take to rectify the anomalies and irregularities in the matter?

SHRI RAVI S NAIK

FILLING UP OF VACANCIES IN PUBLIC WORKS DEPARTMENT

16. WILL the Minister for Public Works be pleased to state:

- (a) the year-wise and constituency-wise details of the number of persons employed in the Public Works Department from 1-1-2014 till 31-3-2017 with their names, designations and addresses;
- (b) whether concurrence by ARD and Finance Department were obtained to fill these posts;
- (c) if so, the details thereof with parameters, norms and methodology used for creating these vacancies and filling up the posts;
- (d) the number of employees that have been absorbed by the Department from PWD Labour Society and contract staff of PWD; and
- (e) the present status of people employed under PWD Labour Society and contract staff?

SHRI RAVI S NAIK

SUPPLY OF FRESH DRINKING WATER

17. WILL the Minister for Public Works be pleased to state:

- (a) the Taluka-wise and Constituency-wise status of supply of drinking water and its availability;
- (b) the Taluka-wise details of the quantum of water required for domestic as well as industries;

- (c) whether the assurance of providing drinking water 24X7 will be fulfilled;
- (d) the Taluka-wise and Constituency-wise details of the requirement of treated water and the actual supply of fresh treated water?

SHRI RAVI S NAIK

CONDITIONS OF ROADS IN PONDA

18. WILL the Minister for Public Works be pleased to state:
- (a) whether the Government is aware that the roads in Ponda are in a pathetic condition due to the digging for laying of pipelines by sewerage and natural gas pipeline agency, and
 - (b) whether the Government will take up the work of resurfacing these roads and the timeframe by which this work will be completed?

SHRI RAVI S NAIK

QUANTUM OF WATER IN WATER RESERVOIRS

19. WILL the Minister for Public Works be pleased to state:
- (a) the quantum of water available at various water reservoirs in the State;
 - (b) the number of pumping stations installed for supplying water to various parts of the State with details of location, capacity and horse power?

SHRI RAVI S NAIK

VEHICLES HIRED BY THE PUBLIC WORKS DEPARTMENT

20. WILL the Minister for Public Works be pleased to state:
- (a) the number of vehicles hired by Public Works Department since 1-1-2015 till date;
 - (b) the details Division-wise / Sub Division-wise with make of vehicles, name and address of the owner, name of the Official at whose disposal the vehicles is kept and hire charges per month;
 - (c) the number of air conditioned vehicles and non-air conditioned vehicles;
 - (d) whether the hire charges paid are as per the charges fixed by Transport Department with respect to their notification; and
 - (e) the total amount paid towards the hiring of vehicles since 1-1-2015 till date with details year wise?

SHRI RAVI S NAIK

PERSONS EMPLOYED BY TRANSPORT DEPARTMENT

21. WILL the Minister for Transport be pleased to state:

- (a) the year-wise and constituency-wise details of the number of persons employed in the Transport Department from 1-1-2015 till 31-3-2017 with their names, designations and addresses;
- (b) whether concurrence by ARD and Finance Department were obtained to fill these posts;
- (c) if so, the details thereof with parameters, norms and methodology used for creating these vacancies and filling up the posts;

SHRI ISIDORE A FERNANDES

**WIDENING OF CURVES /TURNS ON NH 17 FROM BALI TO
POLLEM BORDER**

22. WILL the Minister for Public Works be pleased to state:

- (a) the number of curves/turns widening done on NH 17 from Bali to Pollem border;
- (b) whether all the dangerous curves on NH 17 are widened;
- (c) if so the details thereof; and
- (d) if not, the time frame by which the remaining curves will be widened with details thereof?

SHRI ISIDORE A FERNANDES

SOCIAL FORESTRY IN MINING AREAS

23. WILL the Minister for Forests be pleased to state:

- (a) whether social forestry has been carried out in and around mining areas/mining leases specially on mining rejects;
- (b) if so, the total area cultivated and harvesting period of this social forestry; and
- (c) whether harvesting of this social forestry has been done during the last three years; if so, the details thereof?

SHRI ISIDORE A FERNANDES

**CASHEW AND RUBBER CULTIVATION BY GOA FOREST
DEVELOPMENT CORPORATION**

24. WILL the Minister for Forests be pleased to state:

- (a) the total area with the Goa Forest Development Corporation under cashew and rubber cultivation;
- (b) the yield of cashew per hectare and rubber in tonnes per annum;
- (c) whether the Goa Forest Development Corporation is in profit or loss;
- (d) if in profit, the details thereof; and
- (e) if in loss, steps taken to reduce the loss or make it profitable?

SHRI ISIDORE FERNANDES

MURDER CASES REPORTED IN SOUTH AND NORTH GOA

25. Will the Minister for Home be pleased to state:
- (a) the total number of murder cases reported in South and North Goa from 1-1-2017 till date;
 - (b) the total number of cases detected and total number of cases undetected in South and North Goa;
 - (c) out of the total murder cases, the number of culpable homicides not amounting to murder in South and North Goa; and
 - (d) the Taluka wise details of detected and undetected murders and place of murders in the State?

SHRI ISIDORE FERNANDES

WATER SUPPLY PIPELINE INSTALLED IN PEDDEM LOLIEM IN CANACONA CONSTITUENCY

26. Will the Minister for Public Works be pleased to state:
- (a) whether the Government is aware of water supply pipe line installed in Peddem Loliem in Canacona Constituency;
 - (b) if so, the details of the estimated cost along with tender and installation date;
 - (c) whether the said pipeline has been commenced;
 - (d) if so, the details thereof; if not, reasons therefor;
 - (e) whether the Government intends to commence the same;
 - (f) whether the Government has inspected the audit viability of pipes already installed/leakages, etc.;
 - (g) if so, the details thereof; and
 - (h) if not, whether the Government intends to inspect/conduct the audit of the same?

SHRI ISIDORE FERNANDES

ALLOTMENT OF WATER TANKERS WITH PHE CANACONA

27. Will the Minister for Public Works be pleased to state:
- (a) the number of water tankers with PHE Canacona;
 - (b) whether the water tankers are in good condition;
 - (c) if not, whether the Government has any proposal to allot new tankers;
 - (d) if so, the details with timeframe; and
 - (e) if not, the reasons for not allotting new tankers?

SHRI ISIDORE FERNANDES

LAND ACQUIRED FOR THE HOUSING PROJECTS

28. Will the Minister for Housing be pleased to state:

- (a) whether the Government has acquired or proposed to acquire any land in South Goa for the purpose of housing projects;
- (b) if so, the Taluka wise details of the land acquired during the last three years; and
- (c) the criteria followed for allotting of plots with the details of numbers prescribed by Board on such allotment?

SHRI ISIDORE FERNANDES

ALLOTMENT OF PLOTS BY HOUSING BOARD IN CANACONA CONSTITUENCY

29. Will the Minister for Housing be pleased to state:

- (a) whether the Government has held any meeting with Goa Housing Board to allot the plots to individuals in Canacona Constituency;
- (b) if so, the dates of meetings and details thereof; and
- (c) if not, the timeframe by which the plots will be allotted in Canacona Constituency?

SMT ALINA SALDANHA

STATUS OF NEW POLICE STATION AT ZUARINAGAR IN CORTALIM CONSTITUENCY

30. Will the Minister for Home be pleased to state the present status of the new Police Station to be set up at Zuarinagar?

SHRI CHURCHILL ALEMAO

VARIOUS SCHEMES UNDER RDA

31. Will the Minister for Rural Development be pleased to state:

- (a) the total number of people that received NRGE benefits in benefits in Benaulim Constituency from 2015-2018;
- (b) the total number of people that applied and received the Indira Gandhi Awas Yojana in Benaulim Constituency in the year 2017 - 2018;
- (c) whether the Government is planning to introduce new schemes in the RDA?

SHRI CHURCHILL ALEMAO

**LICENSES ISSUED FOR WATER SPORTS /LEISURE CRUISES IN
RIVER SAL**

32. Will the Minister for Ports be pleased to state:
- (a) the number of licenses issued for water sports in Benaulim Constituency with details of the said licenses;
 - (b) whether the Government is planning to set up new rules for water sports in regard to safety; and
 - (c) whether the Government is planning to issue any licenses for water sports/leisure cruises in river Sal?

SHRI WILFRED D'SA

**RECHARGING GROUND WATER AND PROTECTION OF
ENVIRONMENT AT VERNA INDUSTRIAL ESTATE**

33. Transferred to Industries to be replied as Unstarred LAQ No. 91 on 24.7.2018.

SHRI WILFRED D'SA

WORKS TENDERED FOR THE YEAR 2017-18

34. WILL the Minister for Public Works be pleased to state:
- (a) the Constituency-wise details of works tendered from 01-04-2017 to 31-05-2018;
 - (b) the details of work orders issued from 01-04-2017 to 31-05-2018;
 - (c) the constituency wise details of the names of the contractors and amount;
 - (d) the details of funds allotted and funds utilized for the Financial Year 2017-18;
 - (e) the details of payment made to the contractors for the Financial Year 2017-18 with name of the Agency, Division, Bill. No. and amount; and
 - (f) the details of the financial grants allotted for the year 2017-2018 and payments made thereof?

SHRI WILFRED D'SA

NIGHT PATROLLING BY RTO

35. WILL the Minister for Transport be pleased to state:
- (a) the Police Station- wise details of accidents occurred from 6 p.m to 9 a.m. for the past 3 years;
 - (b) whether patrolling is done by RTO during the night;
 - (c) if not, the course of action plan;

- (d) whether the Government plans to ply buses beyond 9.30 p.m. on main routes; if so, the details thereof?

SHRI WILFRED D'SA

**STRUCTURE IN SURVEY NO. 9/2 VILLAGE GONSUA,
BETALBATIM**

36. WILL the Minister for Environment be pleased to state:
- (a) the details of structure in Survey No.9/2, village Consua, Betalbatim in Salcete Taluka such as:
- i. name of the owner, date of construction;
 - ii. whether the structure is legal or illegal;
 - iii. whether any case is pending with details and action taken report;
- (b) whether the structure violated the CRZ rules; if so, details thereof;
- (c) whether the Government has sealed the premises; if not, the reasons therefor; and
- (d) the course of action the Government will take against such illegal structures?

SHRI WILFRED D'SA

PROMOTION OF SOLAR ENERGY

37. Transferred to Non-Conventional Sources of Energy to be replied as Unstarred LAQ No. 93 on 24.7.2018.

SHRI WILFRED D'SA

POLICE OUTPOST AT VERNA INDUSTRIAL ESTATE

38. WILL the Minister for Home be pleased to state:
- (a) whether Government has any plans to set up a police outpost at Verna Industrial Estate; if so, details thereof;
- (b) whether any proposal has been received for police outpost at Verna Industrial Estate; if so, the details of the proposal; and
- (c) if not, whether the Government would initiate to set up a Police outpost at Verna Industrial Estate?

SHRI WILFRED D'SA

WATER TANK UNDER JICA AT BETALBATIM

39. WILL the Minister for Public Works be pleased to state:
- (a) the details of water tank constructed under JICA at Betalbatim in Nuvem Constituency such as -
- (i) name of the agency, date of tender and tendered amount;

- (ii) date of completion as per work order;
- (ii) whether the work is completed on time; if not, reasons therefor;
- (b) the time frame by which the water will be released to residential areas from this water tank; and
- (c) furnish copy of the work order?

SHRI WILFRED D'SA

**LAND ACQUISITION IN SURVEY NO.48 OF VILLAGE NAGOA IN
SALCETE TALUKA**

40. WILL the Minister for Public Works be pleased to state:
- (a) the details of land acquired for construction of Western Bypass in survey No. 48 of village Nagao in Salcete Taluka such as:
 - i. whether the land is being acquired, and details of the amount of compensation to be paid;
 - ii. whether possession of the land has been taken;
 - iii. whether any structure/residential houses exists in the said acquisition with details thereof;
 - (b) whether any land has been acquired to rehabilitate the owners of the houses acquired for construction of Western Bypass in survey No.48 of Village Nagao; and
 - (c) if so, the details thereof?

SHRI CARLOS ALMEIDA

**MONITORING OF NOISE POLLUTION IN MORMUGAO AND
VASCO**

41. WILL the Minister for Environment be pleased to state:
- (a) whether monitoring of noise pollution has been conducted in Mormugao and Vasco da Gama areas in last one year;
 - (b) if so, the details thereof;
 - (c) whether noise pollution levels within Mormugao Port operational areas, residential areas at jetty and Bogda localities abutting Mormugao Port operational areas are within permissible limits; and
 - (d) if not; the steps taken or proposed to be taken by the Government to ensure that noise level are maintained within permissible limits?

SHRI CARLOS ALMEIDA

**CONSTRUCTION OF NEW FIRE STATION BUILDING IN VASCO
CONSTITUENCY**

42. WILL the Minister for Home be pleased to state:
- (a) the present status and progress report of construction of new fire station building in Vasco Constituency;

- (b) whether the project is as per the schedule; and
- (c) if not, the reasons therefore?

SHRI CARLOS ALMEIDA

**RECLAMATION OF AREAS OF RIVER ZUARI BY MORMUGAO
PORT TRUST**

43. WILL the Minister for Ports be pleased to state:

- (a) whether the Government is aware that Mormugao Port Trust (MPT) has reclaimed large areas of river Zuari adjacent to Mormugao Port operational areas; if so, the details of extent of the reclaimed area;
- (b) the details of approvals or permissions given by Captain of Ports or any other State Government Authority to MPT to carry out reclamation of river Zuari areas; and
- (c) whether the said landmass comprising the area reclaimed by MPT belongs to Government of Goa in view of Section 14 of Goa Land Revenue Code; if so details thereof?

SHRI CARLOS ALMEIDA

**CONSTRUCTION OF LOOP RAMP CONNECTING TO VASCO CITY
ON F.L GOMES ROAD**

44. WILL the Minister for Public Works be pleased to state:

- (a) whether any inspection was conducted at the site proposed for loop ramp at FL Gomes road along with local MLA as assured during the Calling Attention on 21-02-2018 to ascertain the concerns regarding the same; if so, the details thereof;
- (b) the present status of work of construction of loop ramp connecting to Vasco City on F.L Gomes road;
- (c) furnish copies of approvals granted by Mormugao Municipal Council and Mormugao Planning Development Authority with approved plans for construction of elevated corridor roads from Joshi Bhat, Baina to Berth No 9 of Mormugao Port and its loop ramp connecting to Vasco City and to Sada near Cine El Monte; and
- (d) whether these elevated corridor roads are exempted from approvals or permission from local State Authorities; if so, the details thereof?

SHRI CARLOS ALMEIDA

ONGOING AND PROPOSED WORK UNDERTAKEN BY THE PUBLIC WORKS DEPARTMENT IN VASCO CONSTITUENCY

45. WILL the Minister for Public Works be pleased to state:
- (a) the present status of ongoing and proposed work undertaken by Sub Div. 4 of Div. 8 in Buildings Division by the Department in Vasco Constituency; and
 - (b) the post wise details of the sanctioned strength of staff in Sub Div. 4 Div. 8 in Building Divisions in Mormugao Taluka as well as the present strength of staff in the Division?

SHRI LUIZINHO FALEIRO

RAMPANT AND ARBITRARY DIGGING OF ROADS BY RELIANCE JIO INFOCOM LTD.

46. WILL the Minister for Public Works be pleased to state:
- (a) whether the Government is aware regarding the destruction of public property during the past one year due to the digging of roads, breaking of underground pipelines, damaging telephone and electrical cables by the Reliance Jio Infocom Ltd.;
 - (b) whether permission of the Government and the Local Self Government Bodies i.e. the Panchayats and the Municipal Councils have been taken with details thereof;
 - (c) whether the contractors have been asked to restore and repair the dug up roads after completion of the works with details thereof; and
 - (d) whether the Government has appointed/assigned any Department to monitor or hold accountable these contractors that execute works; if so details thereof?

SHRI LUIZINHO FALEIRO

WORKING OF THE TRAFFIC SENTINEL SCHEME

47. WILL the Minister for Home be pleased to state:
- (a) whether the Government is aware that the Traffic Sentinel Scheme instituted by the Goa Police is being abused by some miscreants; and
 - (b) the number of cases that have been booked and the measures taken to determine the veracity of these complaints and the bonafides of the informants so that innocent people are not harassed with false violations?

SHRI LUIZINHO FALEIRO

HARDSHIPS DUE TO INADEQUATE PUBLIC TRANSPORT IN VILLAGES IN NAVELIM CONSTITUENCY

48. WILL the Minister for Transport be pleased to state:

- (a) whether the Government is aware that the villages of Ghantamorod, Aquem-Baixo, Ravora, Sinquetim Dialgona, Coldem and Navelim are facing hardships due to the discontinuation of public bus services carried out by the KTC and other bus operators; if so, the details thereof;
- (b) whether the Government is aware that the student community, the physically handicapped and the senior citizens have been facing great hardships on account of the discontinuation of these bus services; and
- (c) the action taken by the Government to restore public transport and private transport in area such as Mandopa, Nagmodem, Sinquetim and other parts of Navelim?

SHRI LUIZINHO FALEIRO

DAMAGE DUE TO UNAUTHORIZED ROAD WORKS

49. WILL the Minister for Public Works be pleased to state:

- (a) whether the Government is aware that most of the damage to the roads, water supply and Government property is done in connivance and support of PWD (Roads and Water Supply Division);
- (b) the details of the breakdowns that have taken place during the last two years due to these works; and
- (c) the action taken by the Roads and Water Supply Divisions against the miscreants towards the damage, destruction and non-restoration of work due to which the public has been put to great inconvenience?

SHRI LUIZINHO FALEIRO

DESILTING OF THE RIVER SAL

50. WILL the Minister for Ports be pleased to state:

- (a) the amount sanctioned for de-silting of the River Sal;
- (b) the scope of the work to be executed with details of the financial breakup for this work;
- (c) the cost per sq.mtr. of de-silting;
- (d) the total amount spent as on date with details thereof; and
- (e) the total quantity of silt removed and the total river length that has been de-silted with details thereof?

SHRI LUIZINHO FALEIRO

RE-INSTALLATION OF TRAFFIC SIGNALS AT NAVELIM

51. WILL the Minister for Home be pleased to state:

- (a) the steps taken by the Government to reinstall the traffic signals at the Navelim Church Junctions which were removed by the Department of National Highways for expanding the existing roads; and
- (b) the timeframe by which the same will be re-installed?

SHRI LUIZINHO FALEIRO

CASES BOOKED UNDER NDPS ACT

52. WILL the Minister for Home be pleased to state:

- (a) the details of the cases booked under NDPS, Act by the State and Central Agencies;
- (b) the details of the type and quantity of drugs seized;
- (c) the locations from where these drugs were seized; and
- (d) the names of the arrested persons?

SHRI LUIZINHO FALEIRO

PATHETIC STATE OF THE KADAMBA BUSES

53. WILL the Minister for Transport be pleased to state:

- (a) the reasons for the frequent breakdown of the Kadamba buses during day to day transportation;
- (b) whether the Government is aware that these buses emit black, carbon laden smoke on the roads causing pollution and respiratory problems;
- (c) the reasons for not checking the emission levels of the buses regularly to prevent;
- (d) the details of the level and quality of preventive maintenance carried out on the Kadamba Transport buses; and
- (e) the total loss suffered by the KTC due to frequent breakdowns of its buses and the measures taken to remedy this situation?

SHRI LUIZINHO FALEIRO

ROAD ACCIDENTS IN THE STATE

54. WILL the Minister for Home be pleased to state:

- (a) the total number of accidents occurred in the State from the year 2015-2018 with details such as:
- (b) fatal accidents, grievous accidents, minor injury accidents, non-injury accidents;

- (c) persons killed, grievous injury, minor injury, M. V. cases booked, amount collected;
- (d) request for suspension/permit sent to RTO, drunken driving cases, driving under age; and
- (e) without helmet, total vehicles registered in the State, floating vehicles from other States except neighbouring States?

SHRI LUIZINHO FALEIRO

CRIME IN THE STATE

55. WILL the Minister for Home be pleased to state:

- (a) the year-wise details of criminal activities reported and detected in the State for the period from the year 2015-2018 in cases of dacoity, robbery, burglary by day, burglary by night, theft, auto theft, other theft, chain snatching, fatal motor vehicle accidents, other motor vehicle accidents;
- (b) the year-wise details of the percentage of detection; and
- (c) the details of the increase/decrease in crime and the increase/decrease in detection?

SHRI SUBHASH SHIRODKAR

RECRUITMENT IN P.W.D.

56. WILL the Minister for Public Works be pleased to state:

- (a) the details of the recruitment done in the Department of P.W.D. since 1-4-2017 till date on contract and regular basis; and
- (b) the details of recruitment at Water Supply/Roads/Buildings and Sewerage sections of the Department?

SHRI SUBHASH SHIRODKAR

**SALARY EXPENSES INCURRED BY PUBLIC WORKS
DEPARTMENT**

57. WILL the Minister for Public Works be pleased to state:

- (a) the details of salary expenses on the total staff in each Division of PWD from 1-4-2017 till 1-3-2018 with details of the number of staff and salary paid; and
- (b) the details of expenditure (Capital and Revenue) incurred by each Division during the Financial Year 1-4-2017 till 31-3-2018?

SHRI SUBHASH SHIRODKAR

WORKS OF ROADS AND WATER SUPPLY

58. WILL the Minister for Public Works be pleased to state:

- (a) the Constituency-wise details of the number of works of roads and Water Supply have been sanctioned during the period from 1-4-2017 till 31-3-2018; and
- (b) the Constituency-wise and work-wise list(Capital and Revenue) along with cost?

SHRI DIGAMBAR KAMAT

**CONSULTANTS APPOINTED BY SEWERAGE CORPORATION
(SIDCGL)**

59. WILL the Minister for Public Works be pleased to state:

- (a) the number of Consultants appointed by Sewerage and Infrastructural Development Corporation of Goa Limited (SIDCGL) from 01/01/2013 till date with details such as name of Consultant, address, names of Directors/Partners, project/purpose for which appointed, etc.;
- (b) the details of consultancy fees charged by each Consultant, details of total payments made, details of payments pending with a copy of work order in each case;
- (c) the copies of advertisements of vacancies for Consultants, number of bids received in each case, copies of comparative statement and copy of minutes of tender Scrutiny Committee and copy of the file notings approving the name of the Consultant by SIDCGL;
- (d) the number of Consultants terminated by SIDCGL as on date with details such as name, date of termination, reason for termination etc; and
- (e) the number of consultants working as on date with details such as names, projects on which they are still working, etc?

SHRI DIGAMBAR KAMAT

CONSULTANTS APPOINTED BY PWD

60. WILL the Minister for Public Works be pleased to state:

- (a) the number of Consultants appointed by PWD from 01/01/2015 till date with details such as name of Consultant, address, names of Directors/Partners, project/purpose for which appointed etc.;

- (b) the details of consultancy fees charged by each Consultant, details of total payments made, details of payments pending with copy of work order in each case;
- (c) the copies of advertisements asking for applications for appointing the above consultants, number of bids received in each case, copies of comparative statement and copy of minutes of tender Scrutiny Committee and copy of the file notings approving the name of consultant by PWD;
- (d) the number of Consultants terminated by PWD as on date with details such as name, date of termination, reasons for termination, etc; and
- (e) the number of consultants working as on date with details such as names, projects on which they are still working, etc?

SHRI DIGAMBAR KAMAT

NON-PLAN WORKS FOR MARGAO CONSTITUENCY

61. WILL the Minister for Public Works be pleased to state:

- (a) the number of estimates prepared by PWD Division VI under Non-plan works in Margao Constituency with details such as name of the work, amount of estimates, date of preparation; and
- (b) the present status of each work?

SHRI DIGAMBAR KAMAT

STRENGTH OF MARGAO POLICE STATION

62. WILL the Minister for Home be pleased to state:

- (a) the sanctioned strength of Margao Police Station after bifurcation between Margao and Fatorda Police Station; the number of posts lying vacant and date of their sanction;
- (b) the details such as name of constables, name of PSIs, name of PIs, Dy. SPs./SPs with date of posting in Margao in Margao Town Police Station;
- (c) the jurisdiction of Margao Town Police Station under various Heads between 1-1-2015 till date with details Head-wise; and
- (d) the steps the Government has taken during the last 3 years to increase the strength of Police at Margao Police Station?

SHRI DIGAMBAR KAMAT

STAFF REQUIREMENT AT MARGAO TRAFFIC CELL

63. WILL the Minister for Home be pleased to state:

- (a) the sanctioned strength of Margao Traffic Cell; the number of posts lying vacant and date of their sanction;
- (b) the details such as name of constables, name of PSIs, name of PIs, Dy. SPs./SPs with date of posting in Margao in Margao Traffic Cell;
- (c) the jurisdiction of Margao Traffic Cell under various heads between 1-1-2015 till date with details head-wise;
- (d) the number of points Traffic Police are posted permanently on day to day basis; with details of location; and
- (e) the steps the Government has taken during the last 3 years to increase the strength of Police at Traffic Cell, Margao ?

SHRI DIGAMBAR KAMAT

SUSPENSION OF GOVERNMENT SERVANTS

64. WILL the Minister for Vigilance be pleased to state:

- (a) the number of Government servants suspended from 1-1-2015 till date with details such as the names of the Government servants, designation at the time of suspension, reasons of suspension and date of suspension;
- (b) the number of Government servants reinstated in service from 1-1-2015 till date with names, designation and reasons for reinstatement;
- (c) furnish copies of file notings recommending the reinstatement by various Officials and Ministers; and
- (d) the period for which a Government servant can be kept under suspension?

SHRI DIGAMBAR KAMAT

VIGILANCE CASES PENDING WITH ANTI CORRUPTION BRANCH

65. WILL the Minister for Vigilance be pleased to state:

- (a) the number of Vigilance cases pending with Anti-Corruption Branch since 1-1-2015;
- (b) furnish copy of the complaint in each case pending since 1-3-2015 and the present status;
- (c) whether any Officer of the Anti-Corruption Bureau have been transferred in the past one year;
- (d) if so, the details including name of the Officer/s, position held, duration of the position held and the reasons for transfer;
- (e) whether the transfers were initiated on instructions from Senior Officials/Ministers; and

- (f) furnish copy of the file with notings of the transfer of the Officer/s?

SHRI DIGAMBAR KAMAT

**COMMITTEE FORMED FOR ENVIRONMENT CLEARANCES IN
THE STATE**

66. WILL the Minister for Environment be pleased to state:
- (a) the number of Committees formed since 1-1-2017 for issuing/processing various types of Environmental Clearances/N.O.Cs in the State with or without the consent of Central Government; and
 - (b) the details such as names of the members, their qualification, date of appointment and the purpose of appointment, number of meetings of these Committees have been held till date; the details such as date of meeting and copy of the minutes of each meeting?

SHRI DIGAMBAR KAMAT

CRZ VIOLATION

67. WILL the Minister for Environment be pleased to state:
- (a) the number of complaints received by CRZ Authorities against CRZ violation in the State from 1-4-2016 till date with details such as name of complainant, party against whom complaint has been made, location of place, date of complaint and action initiated in each case with details; and
 - (b) the Taluka-wise details of cases pending with CRZ authorities for taking action since last 3 years with reasons for pendency in each case?

SHRI DIGAMBAR KAMAT

NON PLAN WORKS SANCTIONED IN MARGAO CONSTITUENCY

68. WILL the Minister for Public Works be pleased to state:
- (a) the number of non-plan works sanctioned in Margao Constituency from 1-1-2016 till date; and
 - (b) the details such as name of the work, amount sanctioned, date of sanction, the number of estimates prepared from 1-1-2017 till date under non-plan works with details of all the works along with the status of each work?

SHRI DIGAMBAR KAMAT

NON PLAN WORKS EXECUTED IN MARGAO CONSTITUENCY

69. WILL the Minister for Public Works be pleased to state:

- (a) the number of non-plan works executed in Margao Constituency from 1/4/2017 till date;
- (b) the details such as name of the work, amount tendered, cost of work order, date of work order, date of commencement and completion of work and status of each work; and
- (c) the number of estimates prepared from 1/4/2017 till date with details of all the works along with the status of each work?

SHRI DIGAMBAR KAMAT

PLAN WORKS SANCTIONED IN MARGAO CONSTITUENCY

70. WILL the Minister for Public Works be pleased to state:

- (a) the number of plan works sanctioned in Margao Constituency from 1/4/2017 till date; and
- (b) the details of plan works such as name of the work, amount sanctioned, date of sanction, the number of estimates prepared from 1-1-2017 till date and the status of each work?

SHRI DIGAMBAR KAMAT

PLAN WORKS EXECUTED IN MARGAO CONSTITUENCY

71. WILL the Minister for Public Works be pleased to state:

- (a) the details of the number of plan works executed in Margao Constituency from 01/4/2017 till date with details such as name of the work, amount tendered, cost of work order, date of work order, date of commencement and completion of work and status of each work; and
- (b) the number of estimates prepared from 01/4/2017 under plan works with details of all the works along with the status of each work?

SHRI DIGAMBAR KAMAT

CENTRAL FUNDS RECEIVED FOR ROADS AND BRIDGES

72. WILL the Minister for Public Works be pleased to state the total amount received from 01/04/2015 till date by Government from the Ministry of Road and Surface Transport with detailed breakup of amount sanctioned for bridges and roads separately with name of project, date of sanction, total amount sanctioned and present status of the project?

SHRI DIGAMBAR KAMAT

**FILLING OF POTHoles DURING MONSOONS IN MARGAO
CONSTITUENCY**

73. WILL the Minister for Public Works be pleased to state:

- (a) the steps the Government has initiated to fill the potholes/on roads in Margao Constituency;
- (b) whether the Government has engaged any workers for maintenance works during monsoon such as removal of mud, repair of trenches, filling of potholes, cutting of bushes etc; if so, details thereof; and
- (c) whether the Government has made provision for procurement of asphalt, metal, etc. for filling the potholes at many places in Margao Constituency, if so, the details thereof?

SHRI DAYANAND SOPTE

**PROPOSAL UNDER MAHATMA GANDHI NATIONAL RURAL
EMPLOYMENT GUARANTEE ACT IN MANDREM CONSTITUENCY**

74. WILL the Minister for Rural Development be pleased to state:

- (a) the number of proposal received under Mahatma Gandhi National Rural Employment Guarantee Act, from various Panchayats of Mandrem Constituency with title of works, type of works and estimated cost, etc. from 1st April 2017 till date;
- (b) the number of proposals sanctioned and completed with details such as name of the Panchayat area and total amount spent;
- (c) the Panchayat-wise details of the number of on-going works in Mandrem Constituency; and
- (d) the details such as description of the work, estimated cost and work commencement and completion date?

SHRI DAYANAND SOPTE

**ENVIRONMENT CLEARANCE CERTIFICATES ISSUED TO
PROJECTS IN MANDREM CONSTITUENCY**

75. WILL the Minister for Environment be pleased to state:

- (a) the number of Environment Clearance Certificates issued to various projects in Mandrem Constituency with details such as the name of the project, the name of the owner/company, the location of the project; and
- (b) the total area of the project in sq.mtrs?

SHRI DAYANAND SOPTE

SAW MILLS IN PERNEM TALUKA

76. WILL the Minister for Forests be pleased to state:

- (a) the number of saw mills in Pernem Taluka with details such as the names of the saw mills, the location of the saw mills, the number of offences registered against saw mills, the number of times licenses have been suspended; and the action initiated or amount of fine levied; and
- (b) the number of license/pass issued to cut the trees and transportation along with name of the saw mill, name of the owner of tree and vehicle number?

SHRI DAYANAND SOPTE

**VIOLATION OF CRZ RULES AND REGULATIONS IN MANDREM
CONSTITUENCY**

77. WILL the Minister for Environment be pleased to state:

- (a) whether there is any demolition Order issued to any Hotels/Cottages in Mandrem Constituency for violation of CRZ rules and regulations;
- (b) if so, the details such as;
 - i) the name of Hotels/Cottages;
 - ii) the name of the Village Panchayat;
 - iii) the reasons for demolition;
 - iv) the action taken by the Government thereon; and
 - v) if action has not been taken even after issuing the demolition order, the reasons for pendency for action?

SHRI DAYANAND SOPTE

**APPLICATION PENDING WITH CRZ DEPARTMENT OF TOURISM
DEPARTMENT**

78. WILL the Minister for Environment be pleased to state:

- (a) whether there is any application of Tourism Department pending with the CRZ Department for obtaining NOC to construct toilet, changing rooms and washrooms on the beaches particularly in Morjim, Mandrem, Arambol, Keri and Terakhol in Mandrem Constituency; and
- (b) if so, the reasons for pendency?

SHRI DAYANAND SOPTE

CRITERIA ADOPTED FOR FIXING METER RENT

79. WILL the Minister for Public Works be pleased to state:

- (a) the details of the criteria adopted by the Government for fixing meter rent, minimum units of water usage for every house hold;
- (b) the details of criteria adopted by the Government for charging bills for households consuming water below the said minimum units fixed;
- (c) whether the Government is charging rent on water meters owned by the customers; and
- (d) if so, details thereof?

SHRI DAYANAND SOPTE

UTILIZATION OF POST OFFICE SERVICES BY TRANSPORT

DEPARTMENT

80. WILL the Minister for Transport be pleased to state:

- (a) whether it is fact that the Government is utilising services of Post Offices for home delivery of driving licenses, Registration Certificate, etc; if so, details thereof;
- (b) if so, the amount of postal charges recovered from customers for such services;
- (c) the details of additional stationary utilized for the same with cost of said stationary; and
- (d) the copies of quotations received, the source of inviting the same and approval obtained from higher authorities?

SHRI DAYANAND SOPTE

TOTAL BUDGET INCLUDING SUPPLEMENTARY DEMANDS FOR

P.W.D

81. WILL the Minister for Public Works be pleased to state:

- (a) the total budget including Supplementary Demand of Public Works Department for the Financial Year 2017-18 and 2018-19;
- (b) the total amount spent on various works in all 40 Constituencies till date;
- (c) the details such as;
 - i) name of the Constituency;
 - ii) description of work;
 - iii) estimated cost / tendered amount; and
 - iv) the present status of work?

SHRI DAYANAND SOPTE

**TOTAL BUDGET INCLUDING SUPPLEMENTARY DEMANDS FOR
TRANSPORT DEPARTMENT**

82. WILL the Minister for Transport be pleased to state:

- (a) the total Budget including Supplementary Demand of Transport Department for the Financial Year 2017-18 and 2018-19;
- (b) the total amount spent till date; and
- (c) the details of the amount spent till date?

SHRI DAYANAND SOPTE

PATHETIC CONDITION OF FERRY WHARF AT KERI TEREKHOL

83. WILL the Minister for River Navigation be pleased to state:

- (a) whether the Government is aware of the pathetic condition of the ferry wharf at Keri and Terekhol in Mandrem Constituency;
- (b) whether the E.I.A study has been completed;
- (c) if so, furnish report; if not, the reasons therefore;
- (d) whether the Government is aware of ferry getting stranded during low tide at Keri wharf in Mandrem constituency;
- (e) if so, whether the Government has taken any steps to curtail this problem; and
- (f) if so, the details thereof; if not the reasons therefore?

SHRI DAYANAND SOPTE

ILL EFFECTS OF MOBILE TOWERS IN RESIDENTIAL AREAS

84. WILL the Minister for Environment be pleased to state:

- (a) whether the Government is aware of the ill effects of having mobile towers in the residential areas;
- (b) the company-wise / village wise details of mobile towers in Pernem Taluka;
- (c) whether all the towers erected in Pernem Taluka have the required permission from the Government;
- (d) whether the Government has conducted any audit of the existing mobile towers operating without valid permission;
- (e) if so, the details of action taken;
- (f) if not, the reasons for not taking action;
- (g) the details of mobile tower companies with names and addresses which are operating without one or more valid permission in Pernem Taluka; and
- (h) whether the Government has conducted any study of the effects of radiation from these towers on the buildings and residential areas?

SHRI DAYANAND SOPTE

TREES POSING DANGER TO LIFE AND PROPERTY

85. WILL the Minister for Environment be pleased to state:

- (a) whether the Government has any provision regarding trees posing danger to life and property;
- (b) if so, the details thereof; and
- (c) whether the Government has any pending cases of trees posing danger to life and property from Mandrem Constituency with details thereof?

SHRI FILIPE NERY RODRIGUES

WIDENING OF NH 17 FROM DRAMAPUR TO POLLEM

86. WILL the Minister for Public Works be pleased to state:

- (a) whether Government has finalized the alignment of NH – 17 from Village Dramapur to Pollem- Canacona section;
- (b) the name of the Consultant appointed for preparing the detail project report; and
- (c) whether the by-pass road at Chinchinim and Cuncolim is considered in the proposed details project report as demanded by the villagers and other stake holders; furnish details of alignment plan and other related activities ?

SHRI FILIPE NERY RODRIGUES

PLAN WORKS (ROADS) TAKEN UP IN VELIM CONSTITUENCY

87. WILL the Minister for Public Works be pleased to state:

- (a) the names of plan work under roads taken up on priority for the year 2017-2018, 2018 – 2019 in Velim Constituency;
- (b) the details such as estimated cost, date of estimate submitted to Division office, date of technical sanction, date of administrative approval granted and likely date of tender; and
- (c) the names of the Assistant Engineer and Junior Engineer that proposed the estimates?

SHRI FILIPE NERY RODRIGUES

**NON-PLAN WORKS (ROADS) TAKEN UP IN VELIM
CONSTITUENCY**

88. WILL the Minister for Public Works be pleased to state:

- (a) the names of non-plan work under roads taken up on priority for the year 2017-2018, 2018 – 2019 in Velim Constituency; the

- details such as estimated cost, date of estimate submitted to Division office, date of technical sanction, date of administrative approval granted and likely date of tender; and
- (b) the names of the Assistant Engineer and Junior Engineer that proposed the estimates?

SHRI FILIPE NERY RODRIGUES

PLAN WORKS TAKEN UP IN VELIM CONSTITUENCY

89. WILL the Minister for Public Works be pleased to state:
- (a) the names of plan works taken up on priority for the year 2017-2018, 2018 – 2019 in Velim Constituency; and
- (b) the details such as estimated cost, date of estimate submitted to Division office, date of technical sanction, date of administrative approval granted and likely date of tender?

SHRI FILIPE NERY RODRIGUES

NON-PLAN WORKS TAKEN UP IN VELIM CONSTITUENCY

90. WILL the Minister for Public Works be pleased to state:
- (a) the names of non-plan works taken up on priority for the year 2017-2018, 2018 – 2019 in Velim Constituency; and
- (b) the details such as estimated cost, date of estimate submitted to Division office, date of technical sanction, date of administrative approval granted and likely date of tender?

SHRI FILIPE NERY RODRIGUES

**INADEQUATE WATER SUPPLY IN VILLAGES OF VELIM
CONSTITUENCY**

91. WILL the Minister for Public Works be pleased to state:
- (a) the steps taken by the Government to ensure adequate supply of water to the wards of Goenchebhat, Nagdolim and Pocklivil of Ambelim and Velim Villages in Velim Constituency;
- (b) the details such as type of mechanism adopted to improve the supply systems, cost of work and the time limit by which the work will be completed?

SHRI FILIPE NERY RODRIGUES

DECLARATION OF SANCTUARIES AS TIGER RESERVES

92. WILL the Minister for Forests be pleased to state:

- (a) whether the Government will declare sanctuaries along the State borders as tiger reserves; and
- (b) the details such as survey conducted, impact of locals staying in this region, impact on farming and other agricultural activities or any other findings?

SHRI FILIPE NERY RODRIGUES

ROAD DISCIPLINE FOR TRAFFIC MANAGEMENT

93. WILL the Minister for Transport be pleased to state whether Government intends to make road discipline more stringent to ensure better traffic management with details of steps to be taken?

SHRI FILIPE NERY RODRIGUES

TENANT VERIFICATION

94. WILL the Minister for Home be pleased to state:
- (a) the measures the Government has taken to crack down on violators of tenant verification; and
 - (b) the number of violations and the action taken on such cases?

SHRI FILIPE NERY RODRIGUES

FOREIGNERS VISITING/RESIDING IN THE STATE

95. WILL the Minister for Home be pleased to state:
- (a) the number of cases registered against the foreigners visiting/residing in the State without proper visa/travel document;
 - (b) the details of the action taken under various laws in force, number of illegal settlers deported from India, reasons for their visits/residing in the State without proper visas; and
 - (c) the mechanism the Government had adopt to track foreigners visiting the State, to check their visas and other travel documents?

SHRI FILIPE NERY RODRIGUES

REHABILITATION OF JUVENILES IN THE STATE

96. WILL the Minister for Home be pleased to state:
- (a) the steps taken by the Government to rehabilitate juveniles that are in the conflict with the law; and
 - (b) the support system available in the Apna Ghar ?

SHRI FILIPE NERY RODRIGUES

WORKS UNDERTAKEN BY RDA IN VELIM CONSTITUENCY

97. WILL the Minister for Rural Development be pleased to state:

- (a) the number of works undertaken by RDA in Velim Constituency that are in progress with details such as name of the work, name of the contractor and tentative date of completion; and
- (b) the number of works proposed and status of each proposal?

SHRI CHANDRAKANT KAVLEKAR

GSR RATES FOR PUBLIC WORKS DEPARTMENT

98. WILL the Minister for Public Works be pleased to state:

- (a) the details of GSR rates applicable on material, labourers, etc for construction of Roads, Bridges, Buildings and Water Supply Projects;
- (b) the year-wise details of staff in the Public Works Department such as Engineers (all ranks), Draftsmen and Planners from the year 2015 till date;
- (c) the year wise salary bills of all rank Engineers, Draftsmen, and Planners employed in Public Work Department;
- (d) the date of receipt of GST circular from Finance Department;
- (e) whether the Department has started preparing new GSR after GST or it is already prepared; furnish copy if new GSR is ready; and
- (f) the number of bills returned for re-billing post GST after Finance Department circular on GST; the details of the amount of the above Bills?

SHRI CHANDRAKANT KAVLEKAR

**CONSTRUCTION OF ROAD AT GOVAL ANTOP IN VILLAGE
PANCHAYAT KHOLA IN QUEPEM CONSTITUENCY**

99. WILL the Minister for Public Works be pleased to state:

- (a) whether the Government is aware that there is a demand for construction of road at Goval Antop in village Panchayat Khola in Quepem Constituency;
- (b) if so, the further progress made with details of works such as date of estimates, estimated amount, administrative approval, expenditure sanction and date of tender ; and
- (c) the reason for delay and the present status of the work?

SHRI CHANDRAKANT KAVLEKAR

SKILL DEVELOPMENT PROGRAMME FOR RURAL YOUTH AND RURAL WOMEN

100. WILL the Minister for Rural Development be pleased to state:

- (a) whether DRDA North and South has conducted any skill Development Programme for Rural Youth and Rural Women;
- (b) if so, the details thereof; and
- (c) the details of the fund availability for such programmes?

SHRI CHANDRAKANT KAVLEKAR

CONSTRUCTION OF ROAD AT PADDI-BARCEM IN QUEPEM CONSTITUENCY

101. WILL the Minister for Public Works be pleased to refer Starred Question No.15C answered on 26/07/2017 and further state:

- (a) whether the Government has conducted a survey for construction of road at Vavurla Village Panchayat at Paddi-Barcem in Quepem Constituency;
- (b) if so, the details thereof and if not, the reason therefor;
- (c) whether the Government has obtain NOC from land owner and from Forest Department;
- (d) if so the details thereof;
- (e) if not, the reasons for the delay and copy of all correspondence in respect to N.O.C. till date;
- (f) the details of estimates prepared and the present status of the work; and
- (g) whether the Government intends to construct the road to each ward/Village; and
- (h) if so the time frame for commencement and completion of the road?

SHRI CHANDRAKANT KAVLEKAR

WORKS UNDERTAKEN IN QUEPEM CONSTITUENCY

102. WILL the Minister for Rural Development be pleased to state:

- (a) the number of proposals of works received from 1.4.2015 till date from Quepem Constituency including Village Panchayat Cola with details such as name of work, estimated amount etc.;
- (b) the present status of above works;
- (c) the details of works undertaken under National Rural Development Guarantee Scheme from Quepem Constituency since 1.4.2015 till date; and

- (d) the details of amount spent in each Village Panchayat?

SHRI CHANDRAKANT KAVLEKAR

JICA PROJECT IN QUEPEM CONSTITUENCY

103. WILL the Minister for Public Works be pleased to state:

- (a) the present status of JICA projects in Quepem Constituency with details such as:
- i. the present status of laying of pipeline and time frame by which it will be completed;
 - ii. the present status of construction of each water reservoir and the time frame for construction;
 - iii. whether the N.O.C. has been obtained for construction of each water reservoir;
 - iv. if not, the reasons for delay and the steps taken to obtain NOC from concerned party with details such as date, letter number, and time frame by which the NOC will be obtained and work will be started;
 - v. whether any provision is made for laying of pipeline and construction of water reservoir in the villages of Kajuwada, Madgaonkarwada, Galli, and Borigotov in Village Panchayat Morpilla;; Dhagarwada Paddi, Dhangarwada, Shirlim and Boshimollwada Barcem in Village Panchayat Paddi Barcem and Barai Village Panchayat Adnem Balli in Quepem Constituency under this JICA Project or JICA new project or any Department /Agency;
 - vi. if so, the details of each such work and time frame for completion;
 - vii. if not, area-wise, village-wise details of the steps taken to provide or any other project in above village;
 - viii. whether the Government has acquired the required land; if so, details of estimates prepared for the same; if not, the reasons for the delay; and
 - ix. the time frame for executing the said work?

SHRI CHANDRAKANT KAVLEKAR

**NOTIFICATION ISSUED BY MINISTRY OF ROAD TRANSPORT
HIGHWAYS**

104. WILL the Minister for Home be pleased to state:

- (a) whether the Government is aware of the notification issued by the Ministry of Road Transport Highway which supersedes all other notifications, local and Central issued prior to it; and
- (b) if so, whether the traffic cell is illegally challenging motorist for traffic violation on Highways?

SHRI CHANDRAKANT KAVLEKAR

IMPLEMENTATION OF GOA STATE INTERIM COMPENSATION TO THE ROAD ACCIDENT VICTIM SCHEME

105. WILL the Minister for Transport be pleased to state:

- (a) whether the Government is implementing the Goa State Interim Compensation to Road Accident Victim Scheme; and
- (b) if so, the details of compensation paid with names and addresses from the year 2017 till date?

SHRI CHANDRAKANT KAVLEKAR

NECESSITY OF DRAINAGE FOR NEW ROADS

106. WILL the Minister for Public Works be pleased to state:

- (a) whether it is fact, that when new roads are constructed drainage is not a necessity and may be done only if site conditions allow; and
- (b) the reasons the contract awarding work for roads does not include drainage work?

SHRI CHANDRAKANT KAVLEKAR

COMPLETION OF THIRD MANDOVI BRIDGE

107. Transferred to Finance to be replied as Unstarred LAQ No. 90 on 25.7.2018.

SHRI RAJESH PATNEKAR

POWER FENCING FOR PROTECTING CROPS AND LIFE FROM WILD ANIMALS IN MAHADEI SANCTUARY

108. WILL the Minister for Forests be pleased to state:

- (a) whether the Government intends to use Power fencing to protect the agricultural produce and horticulture from wild animals; whether any such proposal has been received; whether the Department has received letters /requests representation to use power fencing for the purpose of protecting agriculture and crops;
- (b) whether the Government allows use of private /individual power fencing for the purpose of protecting agricultural fields from wild

animals; whether it is mandatory to take permission or permits for this purpose;

- (c) whether the wild animals i.e. bison and boars etc. are damaging the agricultural crops of the farmers near the forest areas; the action or strategy the Department has taken to stop this with details thereof ;
- (d) the number of animals that died due to electrocution in the past three years with details;
- (e) whether the farmers have any other option if not power fencing for protecting the crops and also the attacks on humans by wild animals when they are in their fields; and
- (f) whether there is any substantial proof to establish the presence of tigers in Mahadei Wildlife Sanctuary with details thereof; the number of tigers estimated to be present in the sanctuary; the steps taken to protect and nurture the tiger population; whether there is a possibility of having tiger safari like in other parts of the Country in the Mahadei Sanctuary?

SHRI RAJESH PATNEKAR

**EDUCATIONAL PROGRAMMES CONDUCTED BY THE SCIENCE
AND TECHNOLOGY DEPARTMENT**

109. WILL the Minister for Science and Technology be pleased to state:

- (a) the programs conducted by the Department for students and general public with details thereof;
- (b) whether any quizzes conferences, lectures symposiums, talks, etc in science related topics are conducted by the Department with details of such activities for the past five years;
- (c) whether the any scholarships are provided with details thereof;
- (d) whether the Department conducts any programme for the college students to encourage innovation in their fields; whether the Department supports any such projects with details thereof; and
- (e) the details of all the programmes conducted by the Department?

SHRI RAJESH PATNEKAR

**SCHEMES OF THE CENTRAL GOVERNMENT OPERATED BY
RURAL DEVELOPMENT AGENCY**

110. WILL the Minister for Rural Development be pleased to state:

- (a) the names of the schemes of the Central Government that are run by the State Government; the details of each such scheme; the amount spent till date on such schemes with details year wise from 2015;

- (b) whether there were any proposals under PMGSY with Department since 2010; if so, details thereof; whether any road has been constructed under PMGSY in the State with details thereof; and
- (c) the number of proposals under Indira Awas Yojana pending with the Department with details and reasons for pendency?

SHRI RAJESH PATNEKAR

KTCL BUS STANDS IN THE STATE

111. WILL the Minister for Transport be pleased to state:

- (a) the list of the bus stands in the State that are under the control/belongs to the department/KTCL/Government with date of construction;
- (b) the details of the facilities provided by the Government for the passengers on these bus stands;
- (c) whether any parking fee is charged by the Government for parking of buses and also private vehicles i.e scooters, bikes, cars etc with details;
- (d) whether the parking fee is charged directly by the department, or is given on contract; if so, the details of various contractors in the State; the terms of the agreements of this contract; whether the department fixes the parking rate/fee for different vehicles with details thereof; the amount charged for different vehicles; or whether the fee is charged on hourly basis? furnish details thereof;
- (e) the revenue generated by the Department through parking fees; for the last five years;
- (f) whether the department has received any complaints, suggestions with respect to parking fees being charged; the action taken thereon; and
- (g) the present status of the proposed KTC bus stand at Bicholim with details?

SHRI RAJESH PATNEKAR

INCIDENTS OF CRIME/VIOLENCE AGAINST WOMEN

112. WILL the Minister for Home be pleased to state:

- (a) the total number of offences registered in the State for crimes/violence committed against women since June 2017 with detailed list of such offences registered;
- (b) the list of persons arrested under such offences, date of arrest, present status of the case;
- (c) the number of offences registered for rape and molestation with details and present status of the each such case, the date of

- registration of offence, name and detail of accuse, sections of law applied;
- (d) the present status of the Senabhatim rape case of May 2018; the details of the criminals apprehended, the sections under which the case has been registered; whether the criminals involved in this case are also wanted in other cases in other States; the details of such offences registered in other States. whether there is any request for handing the custody to any other State police with details of decision taken;
 - (e) the present status of the suicide case constable Arsela Parsekar; the sections under which the case has been registered; whether the investigation is complete and the criminal arrested; the investigation status as on date; whether any colleague of the deceased is involved in the case; the details thereof ; and
 - (f) After the Senabhatim rape case, the measures the Government has taken to ensure the safety of women on beaches?

SHRI RAJESH PATNEKAR

STATUS OF THE NEW P.W.D. BUILDING IN BICHOLIM

113. WILL the Minister for Public Works be pleased to state:

- (a) the present status of the new Public Work Department building under construction in Bicholim, near Chatrapati Shivaji Maharaj Maidan;
- (b) whether any construction license has been obtained from the Bicholim Municipal Council for the said building;
- (c) whether the interior and furnishing work has been completed;
- (d) the tentative date by which the building will be inaugurated and offices will be shifted to the new premises; and
- (e) the total estimate of the building and the time period for its construction?

SHRI RAJESH PATNEKAR

MONTEPIO QUARTERS

114. WILL the Minister for Home be pleased to state:

- (a) the number and details of Montepio Quarters existing in the State;
- (b) whether any repair works are/ were carried out by the Department on these quarters; the details of works carried out after the year 2010;
- (c) whether the Department is considering demolition of these quarters;

- (d) whether the quarters are structurally fit/integrated to be occupied by any individual; and
- (e) whether the Government has any plan with respect to the future of such existing Montepio Quarters?

SHRI RAJESH PATNEKAR

CASES UNDER NDPS ACT

115. WILL the Minister for Home be pleased to state:

- (a) the details of the number of cases/offences registered under the NDPS, Act across the State since January 2018;and
- (b) the Police station-wise details of the accused booked and the status of the case; the quantity of various substances seized/confiscated under the NDPS, Act?

SHRI RAJESH PATNEKAR

BUSES WITH KTCL

116. WILL the Minister for Transport be pleased to state:

- (a) the number of buses in running condition/ active service with the KTCL at present, the details such as their make and model and date of purchase;
- (b) the number and year wise details of buses/ vehicles scrapped by KTCL since 2010 such as make, model and date of purchase of each such vehicles; whether the department earned any amount/profit/ remuneration when buses were scrapped;
- (c) the number and details of scania buses with KTCL; the number of buses with KTCL running on conventional source of energy ie. ethanol, biofuel etc; the routes on which these buses operate;
- (d) whether the buses are given to KTCL on agreement / Contract/ Lease; the details thereof; whether the Department intends to have more such biofuel buses; the plan of the Government in this respect;
- (e) the details of various Interstate routes on which the KTCL buses ply; whether any new destinations have been added since the year 2010; with details thereof; and
- (f) whether the Department/ KTCL has received any letters/ request to ply extra buses or make changes in timing / change in the type of bus for any route it operates from or to Bicholim (in Bicholim Constituency) since 1-1-2017; if so, the action taken in this regard?

SHRI DEEPAK PRABHU PAUSKAR

SELF HELP GROUPS IN SAVORDEM CONSTITUENCY

117. WILL the Minister for Rural Development be pleased to state the list of registered Self Help Group from Sanvordem Constituency with details?

SHRI DEEPAK PRABHU PAUSKAR

DEVELOPMENTAL WORKS IN SAVORDEM CONSTITUENCY

118. WILL the Minister for Rural Development be pleased to state the status of developmental works undertaken in Sanvordem Constituency and the details of pending proposals?

SHRI DEEPAK PRABHU PAUSKAR

TRUCK TERMINUS AT DHARBANDORA

119. WILL the Minister for Transport be pleased to state the status of the proposed Truck Terminus at Dharbandora in Sanvordem Constituency?

SHRI DEEPAK PRABHU PAUSKAR

WATER SUPPLY PROJECTS IN SAVORDEM CONSTITUENCY

120. WILL the Minister for Public Works be pleased to state:
- (a) the details of works (water supply) undertaken in Sanvordem Constituency; and
 - (b) the details of estimates prepared and details of pending estimates with reason of pendancy since the year 2016?

SHRI NILKANTH HALARNKAR

EVACUEE PROPERTIES IN COLVALE VILLAGE

121. WILL the Minister for Evacuee Property be pleased to state the number of Evacuee Properties in Colvale Village in Tivim Constituency with details of survey number of all such properties ?

SHRI NILKANTH HALARNKAR

DETAILS OF FIR NO14/2018

122. Question withdrawn by the Member.

SHRI GLENN TICLO

TENANT VERIFICATION FORMS IN ALDONA CONSTITUENCY

123. WILL the Minister for Home be pleased to state:

- (a) the details of the number of tenant verification forms filled so far in Aldona Constituency from year 2016 till date ;
- (b) whether the Police Department has conducted verification in the Constituency; if so, the details ?

SHRI GLENN TICLO

PUBLIC WORKS IN ALDONA CONSTITUENCY

124. WILL the Minister for Public Works be pleased to state:

- (a) the number of proposal from Aldona Constituency that are pending for technical sanction since 1-3-2017 till date;
- (b) the details of work pending for administrative approval;
- (c) the details of work tendered from 1-3-2017 till date;
- (d) the detailed list of works in Aldona Constituency whose order has to be issued; and
- (e) the number of work order issued from 1-3-2017 till date with details thereof?

SHRI CLAFASIO DIAS

ADMINISTRATIVE APPROVAL FOR PLAN AND NON-PLAN WORKS

125. WILL the Minister for Public Works be pleased to state:

- (a) the details of administrative approval given in all 40 Constituencies in respect to plan and non-plan works; and
- (b) the number of priority notes given for Cuncolim Constituency?

SHRI CLAFASIO DIAS

TREES POSING DANGER ALONG THE ROADS

126. WILL the Minister for Public Works be pleased to state:

- (a) whether the Government can cut trees by the road side which pose danger and can cause accidents;
- (b) if so, the reason these trees are still existing on the road side; and
- (c) the formalities to cut these road side dangerous trees?

SHRI FRANCISCO SILVEIRA

CASES AGAISNT MATKA GAMBLERS

127. WILL the Minister for Home be pleased to state:

- (a) the number of Matka gamblers arrested from St. Andre Constituency from 1-1-2015 till date with details such as names of the Matka gamblers, date of arrest, names of the surety and bail given to release the Matka gamblers; and
- (b) the number of Matka gamblers convicted as on date?

SHRI FRANCIS SILVEIRA

STATUS OF NEPALESE IN THE STATE

128. WILL the Minister for Home be pleased to state:

- (a) the provisions of law under which non-Indians (Nepalese) are issued voters cards and ration cards;
- (b) whether they have acquired Indians citizenship by surrendering their own citizenship;
- (c) the treaties /M.O.U. under which voting rights are given to these foreigners; and
- (d) whether these people from Nepal that are residing in the State are eligible for government jobs; if so, the details thereof ?

SHRI ANTONIO FERNANDES

HARDSHIP IN PARKING DUE TO INCREASE IN VEHICULAR TRAFFIC

129. WILL the Minister for Transport be pleased to state:

- (a) whether the Government is aware of the increased vehicular traffic in the State causing hardship in parking, driving and other related problems; if so, the details thereof;
- (b) whether any master plan for transport has been prepared considering the future aspects and increase in the number of vehicles in the near future; if so, the details thereof;
- (c) whether the current expansion of roads will suffice future requirement with details thereof; and
- (d) whether any study has been conducted by any external agency for same with details ?

SHRI NILESH CABRAL

STUDY ON THE POLLUTION LEVELS OF THE RIVERS IN GOA

130. WILL the Minister for Environment be pleased to state:

- (a) whether the Government has undertaken any studies to check for pollution levels in various rivers of Goa during the last five years; if so, the details thereof;
- (b) the steps taken by the Government to tackle the pollution in the creeks in and around Panjim, with details of action/steps taken during last five years;
- (c) the steps the Government has taken to control and tackle the contamination/pollution caused to various water bodies in the State of Goa for last five years; and
- (d) whether the Government is aware that at certain places in Goa the water table is contaminated and the water is not fit for human consumption; if so, furnish details of steps taken to prevent further contamination during last five years?

SHRI SUBHASH SHIRODKAR

PREVENTION OF PLASTIC WASTE FROM FLOWING INTO RIVERS

131. Retransferred to Panchayats to be replied as Unstarred LAQ No. 92 on 25.7.2018.

SHRI NILESH CABRAL

DISCIPLINARY PROCEEDINGS AGAINST JUNIOR SCALE AND SENIOR SCALE OFFICERS

132. WILL the Minister for Vigilance be pleased to state:

- (a) the details of the number of officers both from the Junior Scale as well as Senior Scale Civil Services against whom disciplinary proceedings have been initiated by the Government and the same are in progress;
- (b) the names and present designations of all such officers against whom disciplinary proceedings are pending;
- (c) the case-wise details of the disciplinary proceedings initiated along with the date of start of proceedings and the present status of each proceeding; and
- (d) the time frame by which each proceeding is likely to be completed?

ASSEMBLY HALL,
PORVORIM, GOA.
20 JULY 2018

N. B. SUBHEDAR
SECRETARY